

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2232
ANSWERED ON 14/03/2023

EMPLOYMENT TO RURAL WOMEN

2232. SHRI KAMLESH PASWAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any data on the unemployment among the rural women during each of the last three years and if so, the details thereof;
- (b) whether the Government has initiated any action in this regard and if so, the details thereof;
- (c) the number of rural women who have been provided employment in each State under various rural development schemes during the said period;
- (d) whether the Government has prepared any scheme to provide/promote employment to women during the current year and the next three years; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): From the Periodic Labour Force Survey (PLFS) conducted by the National Sample Survey Office (NSSO), during July 2019 – June 2020, July 2020 – June 2021 and July 2021 – June 2022, estimated Unemployment Rate (UR) (in percent) according to usual status (ps+ss) among females in rural areas of India are given in Table 1 below:

Table 1: Unemployment Rate (UR) according to usual status (ps+ss) among females in rural areas of India during 2019-20, 2020-21 and 2021-22	
Survey (year)	Female UR (in percent) according to usual status (ps+ss) in rural areas
PLFS, 2019-20	2.6
PLFS, 2020-21	2.1
PLFS, 2021-22	2.1

Source: Annual Report, PLFS, 2021-22
Explanatory note w.r.t. definition followed in the survey is at Annexure I

(b) to (e): The Ministry of Rural Development is implementing the following schemes for providing employment to rural women:

- (i) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a major employment generation programme in rural areas of the country. The MGNREGA provides a legal guarantee for 100 days of employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. State/UT-wise rate of participation of women (women person-days out of total in percentage) under Mahatma Gandhi NREGS during the last three financial years is given at **Annexure II**.
- (ii) With a view to provide a pucca house for the weaker sections living in rural areas, this Ministry is implementing Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), which aims to provide assistance to eligible rural households for construction of 2.95 Crore Pucca houses with basic amenities to achieve the objective of “Housing for All” in rural areas. As per the Framework for Implementation of PMAY-G in addition to house construction and basic amenities, the programme also provides employment for 90/95 days in convergence with MGNREGA. The State/UT wise details of Mandays generated in convergence with MGNREGA is given at **Annexure II**.
- (iii) The Ministry also implements two skill development programmes , as a sub scheme of DAY-NRLM, for skilling of rural poor youth including women to improve their employability.

Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY): DDU-GKY is a placement linked skill development program, being implemented since September 2014 for rural poor youth in the age group of 15-35 years. DDU-GKY guidelines provide for earmarking 50% of the funds for SCs and STs and 15% for minorities. Further the scheme guidelines mandate that one third beneficiaries of the respective categories including general category covered under the scheme should be women.

Rural Self Employment Training Institutes (RSETIs): RSETI is a Bank lead and MoRD funded training programme. The sponsor banks establish institutions for training in their lead districts to provide training for Skill and Entrepreneurship Development. MoRD extends financial support for the construction of RSETI building and also bears the cost of training the Rural Poor candidates (including rural women). Any unemployed youth in the age group of 18-45 years having an aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training at RSETI. Some of the trained candidates may also seek regular salaried jobs / wage employment.

The details of women candidates placed/ settled during the last three years under DDU-GKY and RSETIs are given at **Annexure II**.

- (iv) The Ministry is also implementing the Start-up Village Entrepreneurship programme (SVEP), a sub scheme under Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) with the objective of helping the rural poor, including artisans and weavers, to setup enterprises at the village level in non-agricultural sectors.

Annexure-I referred to in part (a) of reply to Lok Sabha Unstarred Q. No. 2232 for reply on 14.3.2023

1. Definition of worker (employed persons): Persons who, during the reference period, were engaged in any economic activity or who, despite their attachment to economic activity, temporarily abstained from work for reasons of illness, injury or other physical disability, bad weather, festivals, social or religious functions or other contingencies constituted *workers*.
2. Definition of usual status worker (ps+ss): The workers in the usual status (ps+ss) are obtained by considering the usual principal status (ps) and the subsidiary status (ss) together. The workers in the usual status (ps+ss) include (a) the persons who worked for a relatively long part of the 365 days preceding the date of survey and (b) the persons from among the remaining population who had worked at least for 30 days during the reference period of 365 days preceding the date of survey.
3. Seeking or available for work (or unemployed): Persons who, owing to lack of work, had not worked but either sought work through employment exchanges, intermediaries, friends or relatives or by making applications to prospective employers or expressed their willingness or availability for work under the prevailing conditions of work and remuneration, were considered as those 'seeking or available for work' (or unemployed).
4. Unemployed persons in usual status (ps+ss): The number of persons unemployed for a relatively long period during a reference period of 365 days is defined as unemployed in the usual principal status or in usual status (ps). However, some of the unemployed on the basis of this criterion might be working in a subsidiary capacity. Therefore, the persons who are neither employed in PS nor employed in SS but available for work (seeking or not) are defined as unemployed in usual status (ps+ss).

$$\text{Unemployment Rate (UR)} = \frac{(\text{no. of unemployed persons})}{(\text{no. of employed persons} + \text{no. of unemployed persons})} * 100$$

Annexure-II referred to in parts (b) to (e) of reply to Lok Sabha Unstarred Q. No. 2232 for reply on 14.3.2023

State/UT-wise rate of participation of women (women person-days out of total in percentage) under Mahatma Gandhi NREGS during the last three financial years				
Sl. No.	State/UTs	2019-20	2020-21	2021-22
1	Andhra Pradesh	60.07	57.26	57.79
2	Arunachal Pradesh	40.47	41.33	44.64
3	Assam	41.77	44.08	47.56
4	Bihar	55.85	54.64	53.18
5	Chhattisgarh	50.7	50.5	51.52
6	Goa	75.59	76.55	78.5
7	Gujarat	45.13	46.52	46.57
8	Haryana	50.59	48.8	52.63
9	Himachal Pradesh	62.75	61.05	62.51
10	Jammu And Kashmir	32.93	31.67	33.31
11	Jharkhand	41.31	42.56	45.59
12	Karnataka	49.12	49.47	50.05
13	Kerala	89.8	90.49	89.6
14	Ladakh	60.65	61.46	62.22
15	Madhya Pradesh	38.11	40.49	41.03
16	Maharashtra	43.41	42.93	43.64
17	Manipur	48.99	52.03	52.56
18	Meghalaya	50.51	51.37	50.57
19	Mizoram	50.87	56.82	47.81
20	Nagaland	35.63	36.31	38.15
21	Odisha	43.3	44.74	46.14
22	Punjab	58.79	56.92	60.37
23	Rajasthan	67.33	65.68	66.56
24	Sikkim	51.07	51.17	52.63
25	Tamil Nadu	86.3	85.37	85.7
26	Telangana	61.5	58.06	59.06
27	Tripura	47.03	47.62	47.49
28	Uttar Pradesh	34.28	33.59	37.24
29	Uttarakhand	56.62	55.14	55.4
30	West Bengal	47.86	45.2	46.72
31	Andaman And Nicobar	59.43	54.66	53.83
32	Lakshadweep	11.63	13.04	0
33	Puducherry	86.79	86.82	87.59
34	Dadra & Nagar Haveli and Daman & Diu	0	0	0

Annexure-II referred in part (b) to (e) of reply to Lok Sabha Unstarred Qst. No. 2232 for reply on 14.3.2023

State/UT wise details of Mandays Generated under PMAY-G in Convergence with MGNREGA		
S.No.	State	Man-days Generated
1	ARUNACHAL PRADESH	27348
2	ASSAM	74860427
3	BIHAR	222272913
4	CHHATTISGARH	76234238
5	GOA	0
6	GUJARAT	19465429
7	HARYANA	786495
8	HIMACHAL PRADESH	420557
9	JAMMU AND KASHMIR	6625771
10	JHARKHAND	76905441
11	KERALA	1777487
12	MADHYA PRADESH	248354226
13	MAHARASHTRA	65342675
14	MANIPUR	49622
15	MEGHALAYA	2482178
16	MIZORAM	176308
17	NAGALAND	0
18	ODISHA	142815390
19	PUNJAB	1574682
20	RAJASTHAN	97762424
21	SIKKIM	37863
22	TAMIL NADU	22495142
23	TRIPURA	15766517
24	UTTAR PRADESH	116517181
25	UTTARAKHAND	862324
26	WEST BENGAL	267303031
27	ANDAMAN AND NICOBAR	62463
28	DADRA AND NAGAR HAVELI	0
29	DAMAN AND DIU	0
30	LAKSHADWEEP	0
31	PUDUCHERRY	0
32	ANDHRA PRADESH	0
33	KARNATAKA	0
34	TELANGANA	0
35	LADAKH	0
	Total	1460978132

Annexure-II

Annexure-II referred to in parts (b) to (e) of reply to Lok Sabha Unstarred Q. No. 2232 for reply on 14.3.2023

State-wise and Year-wise details of women candidates trained and placed under DDU-GKY during the last three year:

S. No.	State/UT	2019-20		2020-21		2021-22	
		Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed
1	Andhra Pradesh	6119	3810	1542	605	565	924
2	Arunachal Pradesh	55	0	20	20	227	68
3	Assam	6379	5747	1494	1798	2666	681
4	Bihar	6744	2487	1402	1304	4021	1225
5	Chhattisgarh	6259	1966	608	1007	4505	1920
6	Gujarat	1492	1055	172	400	454	289
7	Haryana	983	1897	6	386	1019	411
8	Himachal Pradesh	1079	393	0	62	161	6
9	Jammu and Kashmir	3988	532	1338	821	1091	481
10	Jharkhand	8940	4400	693	1109	3624	1055
11	Karnataka	3293	3597	523	643	988	261
12	Kerala	6157	4064	1530	1323	1555	589
13	Madhya Pradesh	5629	3538	599	535	4556	2664
14	Maharashtra	6868	5395	511	1273	204	911
15	Manipur	1035	373	175	192	595	77
16	Meghalaya	1026	445	38	62	254	168
17	Mizoram	291	185	22	43	116	44
18	Nagaland	385	118	102	100	477	185
19	Odisha	25216	16161	4855	5165	7856	3902
20	Punjab	887	637	1358	601	3601	2377
21	Rajasthan	6774	1775	520	734	1853	1455
22	Sikkim	304	16	0	43	30	7
23	Tamil Nadu	5504	1550	133	612	4772	1691
24	Telangana	4367	2425	828	996	1635	835
25	Tripura	761	270	11	345	400	81
26	Uttar Pradesh	11802	2281	870	1330	8565	2107
27	Uttarakhand	864	284	104	269	2336	624
28	West Bengal	3490	1039	231	862	230	966
29	Puducherry*				0	87	36
30	A&N Islands*				0	0	0
Total		126691	66440	19685	22640	58443	26040

(Source: DDU-GKY MIS: kaushalpragati.nic.in till Sept. 2021 & kaushalbharat.gov.in from Oct.2021 onwards)

*The program commenced in Pudducherry and A&N Islands in 2020-21.

Annexure-II referred to in parts (b) to (e) of reply to Lok Sabha Unstarred Q. No. 2232 for reply on 14.3.2023

State-wise and Year-wise details of women candidates trained and settled under RSETI during the last three year:

S.No.	Name of the State	FY 2019-20		FY 2020-21		FY 2021-22	
		Women Trained	Women settled	Women Trained	Women settled	Women Trained	Women settled
1	Andaman and Nicobar Islands	352	213	290	130	407	367
2	Andhra Pradesh	6485	4515	3637	2794	5961	5089
3	Arunachal Pradesh	105	133	8	23	128	0
4	Assam	8387	5325	5688	3608	7849	6666
5	Bihar	14648	11450	8760	6089	12828	9206
6	Chattisgarh	9348	6344	6635	4310	7612	6385
7	D & N Haveli	557	383	493	403	520	418
8	Gujarat	17688	12861	10593	7148	14701	12124
9	Haryana	9374	6417	8518	4753	9022	6572
10	Himachal Pradesh	4073	2661	2889	1751	4346	2959
11	Jammu & Kashmir	4618	3662	3033	2124	3403	2519
12	Jharkhand	12762	10769	9449	6333	12049	9444
13	Karnataka	14775	12445	10295	7653	12696	11246
14	Kerala	7941	7402	4099	3750	5092	4842
15	Lakshadweep	36	0	158	96	93	33
16	Madhya Pradesh	21362	14353	15848	11639	17931	15122
17	Maharashtra	17601	14249	13998	10295	14620	12275
18	Manipur	306	247	147	214	281	217
19	Meghalaya	1087	628	799	506	1439	755
20	Mizoram	556	548	292	231	412	388
21	Nagaland	209	126	164	58	202	180
22	Odisha	17269	12953	14249	10487	14788	13088
23	Pondicherry	541	388	422	328	446	340
24	Punjab	6775	3907	6063	4202	7599	5732
25	Rajasthan	21310	14620	17338	10063	20634	17132
26	Sikkim	223	350	147	51	165	115
27	Tamil Nadu	19715	12157	12358	9409	14119	12227
28	Telangana	3765	3049	2186	1692	3807	3548
29	Tripura	1493	936	1399	395	1981	1376
30	UT Ladakh	235	101	261	123	466	271
31	Uttar Pradesh	35508	27717	36429	20291	47894	41746
32	Uttarakhand	5134	4125	4935	3635	5361	3675
33	West Bengal	9897	6976	5214	3954	8255	6343
	TOTAL :	274135	202010	206794	138538	257107	212400

(Source: Information provided by NACER)